

## Annexure 'A'

**Practical Training of newly appointed Officers of DJS (2023 Batch) (Half Batch)**  
(Alphabetically)

w.e.f. 26<sup>th</sup> February to 02<sup>nd</sup> March, 2024

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with	District	Court Complex
1	Abhay Choudhary	Ms. Akanksha Garg	MM (Mahila Court)	New Delhi PHC
2	Ankit Solanki	Ms. Preeti	MM (Mahila Court)	North Rohini
3	Anshul Agnihotri	Ms. Surbhi	MM (Mahila Court)	South-West Dwarka
4	Anubhav Sharma	Ms. Archita Garg	MM (Mahila Court)	South-East Saket
5	Anugya Chauhan	Ms. Deeksha Madaan	MM (Mahila Court)	South Saket
6	Arvind Tomar	Ms. Vaishali Singh	MM (Mahila Court)	South-West Dwarka
7	Ashima Lakhanpall	Ms. Kritika Jain	MM (Mahila Court)	South-West Dwarka
8	Bhagwat Prasad Meena	Ms. Aneeza Bishnoi	MM (Mahila Court)	West THC
9	Bhawna Rattan	Ms. Divya Yadav	MM (Mahila Court)	South-West Dwarka
10	Garnika Garg	Ms. Gita	MM (Mahila Court)	Central THC
11	Hala Quamar	Ms. Renu Chaudhary	MM (Mahila Court)	North-East KKD
12	Isha Rana	Ms. Nidhi Chitkara	MM (Mahila Court)	North Rohini
13	Isha Thakur	Ms. Arushi Parwal	MM (Mahila Court)	North-East KKD
14	Ishita Bhardwaj	Ms. Divya Yadav	MM (Mahila Court)	South-West Dwarka
15	Kahkashan Jabin	Ms. Sanghmitra	MM (Mahila Court)	South-East Saket
16	Kamaldeep Kaur	Ms. Akanksha Garg	MM (Mahila Court)	New Delhi PHC
17	Kashish Bajaj	Ms. Reetika Jain	MM (Mahila Court)	Central THC
18	Manisha Bhau	Ms. Abhilasha Singh	MM (Mahila Court)	South-West Dwarka
19	Mayank Singhal	Ms. Karuna	MM (Mahila Court)	West THC
20	Papni Shrivastava	Ms. Neha Kheria	MM (Mahila Court)	Central THC
21	Prithvi Joshi	Ms. Neha Saini	MM (Mahila Court)	South-East Saket
22	Priyanka	Ms. Alka Singh	MM (Mahila Court)	West THC
23	Puneet Negi	Ms. Komal Garg	MM (Mahila Court)	New Delhi PHC
24	Rangat Ghirra	Ms. Sana Khan	MM (Mahila Court)	South Saket
25	Sanyam Jain	Ms. Akansha Gautam	MM (Mahila Court)	West THC
26	Sapna Kumari Meena	Ms. Sukriti Singh	MM (Mahila Court)	South Saket
27	Shiv Kumar	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	East KKD
28	Shiva Parashar	Ms. Sukriti Singh	MM (Mahila Court)	South Saket
29	Shiyam Gupta	Ms. Deeksha Madaan	MM (Mahila Court)	South Saket
30	Shraddha Srivastava	Ms. Sana Khan	MM (Mahila Court)	South Saket
31	Shreejee Abbot	Ms. Akansha Gautam	MM (Mahila Court)	West THC
32	Shubhangi Aggarwal	Ms. Rashi Raheja	MM (Mahila Court)	South Saket
33	Shubhangi Srivastava	Ms. Divyashree Raina	MM (Mahila Court)	Central THC
34	Sidhant Krishan Singh	Ms. Neha Saini	MM (Mahila Court)	South-East Saket
35	Sonica Meena	Ms. Surbhi	MM (Mahila Court)	South-West Dwarka
36	Sukriti Jha	Ms. Sanghmitra	MM (Mahila Court)	South-East Saket
37	Suneet Anand	Ms. Abhilasha Singh	MM (Mahila Court)	South-West Dwarka
38	Surabhi Rastogi	Ms. Rashi Raheja	MM (Mahila Court)	South Saket
39	Surabhi Sethi	Ms. Shivli Talwar	MM (Mahila Court)	West THC
40	Surbhi Gupta	Ms. Sonam Singh-II	MM (Mahila Court)	West THC
41	Surbhi Sharma	Ms. Vaishali Singh	MM (Mahila Court)	South-West Dwarka
42	Tanmay Batham	Ms. Kritika Jain	MM (Mahila Court)	South-West Dwarka
43	Tuhina Mardi	Ms. Rishika Srivastava	MM (Mahila Court)	East KKD
44	Upender Kumar	Ms. Komal Garg	MM (Mahila Court)	New Delhi PHC
45	Urvi Gupta	Ms. Archita Garg	MM (Mahila Court)	South-East Saket
46	Vanshika Mehta	Ms. Nidhi Bala	MM (Mahila Court)	Shahdara KKD

*Dr. Aditi Choudhary*

D.H.J.S

Director (Academics)/  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-28036501 (O)

011-20892191 (O)

Email: dja@nic.in

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/1438

22<sup>nd</sup> February, 2024

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South-West, Dwarka.
5. The Principal District & Sessions Judge, West, THC.
6. The Principal District & Sessions Judge, East, KKD.
7. The Principal District & Sessions Judge, South, Saket.
8. The Principal District & Sessions Judge, Shahdara, KKD.
9. The Principal District & Sessions Judge, North-East, KKD.
10. The Principal District & Sessions Judge, North, Rohini.
11. The Principal District & Sessions Judge, South-East, Saket.

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 26<sup>th</sup> February to 02<sup>nd</sup> March, 2024.

Respected Sir/Madam,

A batch of 93 (ninety-three) newly appointed Officers to Delhi Judicial Service (DJS) have reported to the Delhi Judicial Academy for their one year Induction Training Course. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that a batch of 46 Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 26<sup>th</sup> February to 02<sup>nd</sup> March, 2024, as per schedule enclosed as Annexure 'A'.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours sincerely,

Encl.: As above.

*Aditi Choudhary*  
(Dr. Aditi Choudhary)  
22<sup>nd</sup> February, 2024.

No. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/

Copy for information to:

The Trainee DJS Officers (through email only).

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 13359-13369/JOTP/Gaz./2024

Dated, Delhi the 26 FEB 2024

As directed copy of letter bearing no. DJA/Acd./Induction (DJS)/Batch-2023/1740/2023/1438 dated 23.02.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Branch Incharge, Care Taking Branch, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

*Ravinder Bedi*  
(Ravinder Bedi)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.